NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/154/2016

NAME OF THE PETITIONER(S)

: A.L Pirianan Shanmugam & Another

NAME OF THE RESPONDENT(S)

: M/s Mahalakshmi Textiles ltd & 5 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

THRIYAMBAK KANNAN 1. ROHANCHERIAN

Petitioners

2. Athiban Vijay Jeen Prithui Raj

Coursel for R1,2,26

ORDER

Shri Rohan Cherian, counsel for petitioners present. Shri Athiban Vijay, representing counsel for R1, R2 & R6 present. No representation on behalf of R3. As seen in the order dated 9.3.2017, final opportunity was granted to counsel for R3 to file counter. Even today they have not filed any counter. In the circumstances, R3 is set ex parte. At request of counsel for petitioner, time enlarged for filing rejoinder. Put upon 17.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Fariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)